

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST
Central Zonal Bench
SuchnaBhawan,IIIrdFloor, Arera Hills

Date: 12th February, 2016

TIME:10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR HEARING				
1.	Original Application No. 114/2015(CZ) (M.A.No.65/16) (M.A.No.87/16) (M.A.No.88/16)	Vinayak Parihar Vs. State of M.P. & 5 Ors.	Mr. Dharamveer Sharma, Adv. Mr. Anhad Tiwari, Adv.	
2.	Appeal No. 49/2015(CZ)	Sangwari Research Organisation Vs. State of M.P. & 5 Ors.	Mr. Rajesh Chand, Adv. Mr. Joseph Thomas, Adv. Mr. Pushpendra Kaurav, Adv. Ms. Parul Bhadoria, Adv. For – MPPCB	
3.	(M.A.No.100/16) (M.A.No.101/16) (M.A.No.102/16) (M.A.No.103/16) (M.A.No.104/16) (M.A.No.105/16) (M.A.No.106/16) (M.A.No.107/16) (M.A.No.108/16) (M.A.No.109/16) in Original Application No. 78/2015(THC)(CZ)	Medha Patkar Vs. State of M.P. & 8 Ors.	Ms. Medha Patkar, Applicant Mr. Sachin K. Verma, Adv. Mr. Ravi Prakash Goyal, Adv. Mr. Siddharth Singh, Adv. Mr. Vivek Patwa, Adv. Mr. Ashutosh Surana, Adv. Mr. Shalesh Kumar, Adv.	